

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 17th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors..... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.3 to R.6,
R.12 to R.14
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for R.2

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.02.2014 after serving copy on the other side.

Post the matter on **21.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs